Annexure-1

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 13/06/2023

List of secured financial creditors belonging to any class of creditors

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	K		<u>N</u>	<u>s</u>	
	Z Z		creditor	Name of	
	Z F	Date of receipt	received	Name of Details of claim	
	Z	Date of Amount receipt claimed			
AND THE PROPERTY OF THE PARTY O	N N	Date of Amount Amount of Nature of Amount receipt claimed claim claim covered admitted security interest	Details of claim admitted		
	NE.	Nature of claim			
	NE NE	Amount covered by security interest			
	NE NE	Amount Amount Whether covered covered by related by guarantee party? security			
	NE	Whether related party?		_	
	NE.	% of voting share in CoC			
	NE.	claim	contingent	Amount of	
	NIL		contingent dues, that may be set- off of claim claim under if any	Amount of Amount of any mutual Amount Amount of Remarks,	
	Z Z	not admitted	of claim	Amount	
	Z 	verification	claim under	Amount of	A
	Z		if any	Remarks,	Amount in <)

Resolution Professional of CIRP of Jitender Kothari

No. IBBI/IPA-001/IP-P00540/2017-18/

10965

IP REGISTRATION

RNP Marketing and Cargo Private Limited IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023